अधीन निम्नलिखित पत्नों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हं:

- (i) 1989-90 के वर्ष के लिये हिन्दुस्तान ग्रागेंनिक केमिकल्स लिमिटेड, रासायनी (महाराष्ट्र) का 29वां वाधिक प्रतिवेदन ग्रौर लेखे, लेखाओं पर लेखा-परीक्षकों के प्रतिवेदन ग्रौर उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।
- (ii) कम्पनी के कार्यंकरण की सरकार द्वारा समीक्षा । [पुस्तकालय में रखी गईं। (क) ग्रौर(ख) के लिये देखिये सं०एल०टी० 1833/91]

MOTION FOR ELECTION TO THE GOVERNING COUNCIL OF NORTH EASTERN INDIRA GANDHI RE-GIONAL INSTITUTE OF HEALTH AND MEDICAL SCD3NCES, SHILLONG.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI SHAKEELUR REHMAN): Madam, I beg to move:

"That in pursuance of sub-rule (b) of rule (3) read with sub-rule (d) of rule 4 of the Rules of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Governing Council of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE TEA BOARD.

वाणिज्य मंत्रालय में उप मंत्री (श्री शांतिलाल पुरुषोत्तम पटेल): उपसभापति महोदया, में प्रस्तुत करता हूं कि:

"चाय नियम 1954 के नियम 4 के उप नियम (1) के खंड (ख) के साथ पठित चाय प्रधिनियम, 153 (1953 का 29) की घारा 4 की उपधारा (3) के खण्ड (च) के अनुसरण में, यह सभा ऐसी रीति से, जैसे सभापित निदेश दें, सभा के सदस्यों में से एक सदस्य को चाय बोर्ड का सदस्य होने के लिये निर्वाचित करने की कार्यवाही करें।"

The question was put and the motion was adopted.

RE. RELEASE OF CAUVERY WATERS TO TAME NADU

SHRIMATI JAYANTHI NATA RAJAN: (Tamil Nadu): Madam, we have to raise an important issue re garding the supply of the Cauvery waters to Tamil Nadu______ {Interrup tions}...

SHRI V. NARAYANASAMY (Pondicherry): Madam, I raised the issue of supply of the Cauvery waters to Tamil Nadu... (Interruptions)... Madam, I already raised the issue during Question Hour... (Interruptions)...

THE DEPUTY CHAIRMAN: No, please... (Interruptions)... Please go back to your seats... (Interruptions)... You can raise the issue from your seats... (Interruptions)... Please go back to your seats... (Interruptions)... Please go back to your seats and make your mentions ... (Interruptions)... Please go back to your seats and raise your issues; I can hear you... (Interruptions)... Please go back; otherwise, I won't listen.... (Interruptions).... I won't listen to you.... (Interruptions)... Please back... go (Interruptions)... Go back, back... (Interruptions)... I